

LOK SABHA

Wednesday, March 1, 1961/  
Phalguna 10, 1882 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

भारत-पाक रेल सेवा

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- \*४२६.
- श्री प्रकाशचौर शास्त्री :
  - श्री म० ना० द्विवेदी :
  - श्री रामेश्वर टाटिया :
  - श्री अजित सिंह सरहवी :
  - श्री इन्द्रजीत गुप्त :
  - श्री नारायणनकुट्टि नेमन :
  - श्री स० मो० बनर्जी :
  - श्री राय कृष्ण गुप्त :
  - श्रीमती इला पालचीवरी :
  - श्री बी० चं० शर्मा :
  - श्री हेम बरुवा :
  - श्री अरविन्द बोवाल :
  - श्री पहाड़िया :
  - श्री चिमूति मिश्र :
  - श्री चिमल बोस :
  - श्री प्र० चं० बरुवा :
  - श्री ब० ना० कुरीन :

क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या भारत में होकर पूर्व और पश्चिम पाकिस्तान के बीच बनवाई जाने वाली प्रस्तावित रेल गाड़ियों के सम्बन्ध में कोई निर्णय किया गया है ;

(ख) यदि हाँ, तो इस सम्बन्ध में किये गये सम्झौते की शर्तें क्या हैं ;

(ग) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो इसके क्या कारण हैं ; और

(घ) इस सम्बन्ध में कब तक अन्तिम निर्णय हो जाने की संभावना है ?

रेलवे उपमंत्री, (श्री शाहनवाज खान) :

(क) और (ख). अभी तक कोई अन्तिम फैसला नहीं किया गया है ।

(ग) और (घ). एक देश से दूसरे देश में होकर सिविलियन ट्रेफिक जिसमें मुसाफिर, पार्सल और सामान शामिल हैं को एक क्षेत्र से उसी क्षेत्र के दूसरे क्षेत्र में प्राने जाने की सुविधायें देने के सवाल पर बातचीत करने के लिये पाकिस्तान और भारत के शिष्ट-मण्डल (Delegations) दिल्ली और रावलपिंडी में मिले । जिन मण्डलों पर शिष्टमंडल एक राय थे, उन पर भारत सरकार अभी विचार कर रही है । अभी यह नहीं कहा जा सकता कि प्राञ्चिरी फैसला कब तक होगा ।

श्री प्रकाशचौर शास्त्री: अभी माननीय उपमंत्री जी ने कहा कि अभी तक कोई अन्तिम फैसला इस पर नहीं हो सका है । मैं जानना चाहता हूँ कि बीच में ऐसी कौन सी बाधाएँ हैं जिनके कारण अभी तक अन्तिम फैसला नहीं हो सका है ?

श्री शाहनवाज खान : कुछ मामलात ऐसे होते हैं कि जिनके सब पहलुओं के ऊपर सर्वनैट को धीर करना होता है । उनके मुकालिफ पहलुओं पर सर्वनैट धीरे धीरे कर रही है ।

**श्री प्रकाशवीर शास्त्री :** क्या मैं जान सकता हूँ कि पाकिस्तान की ओर से इस रेल मार्ग को देने के लिये क्या कुछ शर्तों पेना की गई हैं और अगर की गई हैं तो भारत सरकार उनसे कहां तक सहमत है ?

**श्री साहानबाब खां :** उसके बारे में कुछ कहना अभी किल-प्रश्न-वक्त होगा ।

**श्री अ० मु० सारिक :** अभी नायब वजीर साहब ने फरमाया है कि बहुत से पहलू ऐसे हैं जिन पर गौर किया जा चुका है और बहुत से ऐसे हैं जिन पर गौर हो रहा है । क्या मैं जान सकता हूँ कि वे कौन से पहलू हैं जिन पर गौर हो चुका है और कौन से पहलू ऐसे हैं जो अभी तक ज़ेरे-गौर हैं ?

[**श्री नائیب وزیر شاحب نے فرمایا**  
 ہے کہ بہت سے پہلو ایسے ہیں جن پر  
 دوا کیا جا چکا ہے اور بہت سے ایسے  
 ہیں جن پر فور ہو رہا ہے - کہا میں  
 جان سکتا ہوں کہ وہ کون سے پہلو ہیں  
 جن پر فور ہو چکا ہے اور کون سے پہلو  
 ایسے ہیں جو ابھی تک زیر فور ہیں -]

**श्री साहानबाब खां :** जब तक गवर्नमेंट किसी फंसले पर नहीं पहुंचती और जब तक दोनों मुसालिक के बीच कोई फंसला नहीं हो जाता है, उसकी तफसील देना मुनासिब नहीं होगा ।

**श्री अ० सा० द्विवेदी :** मैं जानना चाहता हूँ कि इस समझौते के फलस्वरूप प्रथम रेललिक जो भारत सरकार ने बनाई थी, उस पर क्या असर पड़ेगा और इस समझौते के फलस्वरूप सरकार को किन प्राधिक पहलुओं पर विचार करने की आवश्यकता पड़ेगी और इसमें कितना नुकसान होगा या कितना लाभ होगा ?

**रेलवे मंत्री (श्री जगजीवन राम) :** इस सवाल का जवाब देने में जो चीजें विस्तार

की हैं, उन पर कुछ प्रकाश डालना पड़ेगा । जैसा डिप्टी मिनिस्टर साहब ने बताया अभी मुनासिब नहीं होगा विस्तार से कुछ कहना इस मामले में ।

**श्री अ० सा० द्विवेदी :** प्रथम रेल लिक के बारे में भी कुछ नहीं बता सकते हैं ?

**अध्यक्ष महोदय :** श्री रामेश्वर टांटिया ।

**Shri Rameshwar Tantia:** May I know whether Pakistan will also allow trains to be run between West Bengal and Assam?

**Shri Shah Nawaz Khan:** That is the idea; that is the very basis of agreement.

**Shrimati Ila Palchoudhuri:** May I know whether there has been some objection to this from West Bengal and also whether it has been felt that more advantage will accrue to Pakistan from this rail link?

**श्री जगजीवन राम :** इस मामले पर वेस्ट बंगाल की सरकार से भी सलाह मशिवरा किया जायेगा । जब अन्तिम फैसला होगा तो उसकी राय लेकर के ही होगा और उनकी राय को नज़र में रख कर ही किया जायेगा ।

**Shri Tyagi:** Would it be possible for Government to take the standing advisory committee of the Ministry into confidence before they finalise this?

**Shri Jagjivan Ram:** If necessary, that also will be kept in view.

**Shri Kamalnayan Bajaj:** May I know whether while arriving at this agreement, this factor also would be taken into consideration, namely that in respect of the passengers who will be going either from India to Pakistan or vice versa crossing the other country, the customs and the pass-port restrictions may be relaxed so that the difficulties which are experienced normally may not be there?

**Shri Jagjivan Ram:** That will be one of the very important factors to be taken into consideration.

**Shri Hem Barua:** May I know whether it is a fact that the understanding arrived at Rawalpindi between Pakistan and India is not in the form of an agreement, and if so, whether when the agreement is arrived at, Government propose to take political factors into consideration or not?

**Shri Jagjivan Ram:** Certainly, all aspects and all factors will be taken into consideration.

**Shri S. M. Banerjee:** May I know the specific objections raised by the West Bengal Government, and whether those objections have been taken into consideration, and if so, the final decision taken?

**Shri Jagjivan Ram:** As I have already stated. A copy of the proposals has been sent to the West Bengal Government...

**Shri S. M. Banerjee:** My question is different. I want to know what the specific objections are?

**Mr. Speaker:** He wants to know what the objections are and how they have been met.

**Shri Jagjivan Ram:** I would say this that in this matter when the final decision will be taken, the opinion, objection, or acceptance of the West Bengal whatever it may be, will be fully taken into consideration.

**Shri Bimal Ghose:** The question is whether the West Bengal Government have expressed an opinion in the matter, as has been reported in the papers.

**Shri Jagjivan Ram:** We are in consultation with the West Bengal Government.

**Shri Banga:** It is a specific question which has been asked, and it is not being answered.

**Mr. Speaker:** I would not insist upon his answering this question. It is clear from the hon. Minister's answers given once, twice and thrice, that the matter is under consideration between himself and the West Bengal Government. There may be some proposals. To ask Government to immediately give them out and thus fixing them to a particular course would make it impossible, for them to proceed; the people may rise in revolt. Now, all hon. Members here are interested in seeing that there is no such thing. Possibly, they may have different views, that there ought not to be a rail link and so on; that is another matter. But, immediately exposing Government to this kind of thing is not proper.

**Shri S. M. Banerjee:** It is not a question of exposing.

**Mr. Speaker:** I am not going to allow the correspondence to be disclosed until the final stage has come up.

**Shri S. M. Banerjee:** I only want to know what the objections are.

**Mr. Speaker:** It may be by correspondence or orally or otherwise by a talk between this Government and the other, but still it is in the process of negotiation. There may be objections. Ultimately when the matter is decided upon, we shall take it up. If we pursue it during the course of the negotiations, Parliament will be taking up the responsibility of the executive, and the executive will become a cipher. I am not going to allow this.

**Shri Vajpayee:** Are we to understand that Government have in principle agreed to a direct rail link between the two parts of Pakistan, and if so, is it open to Government to revise this decision after considering all the objections raised by the concerned parties?

**Shri Jagjivan Ram:** The hon. Member presumes too much. As I have said, the final decision of Government

on this has not been taken as yet, and all aspects will be kept in view while arriving at the final decision.

**Some Hon. Members rose—**

**Mr. Speaker:** Order, order. The hon. Member divides his question into two parts. One is whether a decision has been taken that the two parts should be connected by a rail link. The other is, if so, how the details are to be worked out. The hon. Member only wants to know whether a decision has been taken or it is still in an inchoate stage.

**Shri Jagjivan Ram:** I shall divide the reply into two parts. The delegations of the two Governments met to negotiate, as has been stated, on the question of having a direct link between the two countries, from one part of one country to the other part of that country and passing through the other country. This was the negotiation held between the officials of the two Governments. They reached certain agreement. That agreement does not become the decision of the Government unless it is ratified by the two Governments. So far as Government are concerned, Government have not taken any final decision on any part of the agreement.

**Shri Ram Krishan Gupta:** The hon. Minister has just stated that understanding was reached on some points. May I know the points on which both the delegations agreed?

**Shri Jagjivan Ram:** That will again be discussing the entire agreement, which I am not prepared to do at this stage.

**Shri Ajit Singh Sarhadi:** May I know if the recommendations of the officials envisage that the carriages would be only Indian and not Pakistani and our railway lines will not be used by the Pakistani rolling stock?

**Mr. Speaker:** It is still under consideration.

**Shri Jagjivan Ram:** The crew that will run the trains in our country will naturally be Indians.

**Mr. Speaker:** These things come up often. I would like to place this matter before the Business Advisory Committee. I will also invite the opinion of the hon. Ministers. There are certain important matters on which before a decision is taken by Government, hon. Members would like to give their suggestions. They have their apprehensions, and they have suggestions to make. Am I to allow a discussion before the matter is settled or after the matter is settled and concluded? In between, I do not know what is the kind of procedure that I should adopt.

**An Hon. Member:** Keep quiet.

**Mr. Speaker:** Very well. I will be happy.

These questions are coming up. Therefore, whenever such matters are under consideration, it is open to all hon. Members to write to the Ministers giving all kinds of suggestions which will be taken into consideration at a particular stage. Then if it is possible for Government and they want that instead of bringing up a matter for a *post-facto* discussion, the House should be consulted in respect of a matter on which they want to come to a conclusion, at that stage it is left to them to decide whether they should place it before the House and obtain the views of Members thereon, so that they may come to a conclusion without saying what their views are. These are all the ways in which I am thinking, because on such questions I cannot force Government to give out an answer as Government are still negotiating, but after the negotiations are concluded it is a settled fact; what can be done? So I would request hon. Ministers themselves to advise me as to what I should do.

**Shri Hem Barua:** On a point of order. . .

**Shri Jagjivan Ram:** You have yourself to consider this matter. I am not speaking exclusively about this agreement only. But Government have to enter into many agreements and treaties with different countries, and perhaps it may not be advisable to divulge the terms of the treaty or agreement at any stage before it has been finalised. It is for your consideration.

**Mr. Speaker:** I am not going into those things. Even if I allow a discussion at this stage, I am not insisting upon Government coming forward with their own views. We should give an opportunity to this House to say what it has to say.

**Shri Braj Raj Singh:** There is a widespread feeling over the whole country on this matter. So it is better for Government to take the opinion of the House before they come to a decision.

**Mr. Speaker:** In view of the attitude of Pakistan which has been exhibited in various ways, there is a natural apprehension that this rail link may be taken advantage of by them—we will be giving more facilities to them—to cause us injury from time to time. That is a reasonable apprehension. On the other hand, Government have their own reasons to decide at what stage this matter should come up before Parliament. I am convinced that I shall allow at some stage or other this matter to be discussed, because this is a matter concerning the two States. Particularly having regard to the relations between each other, I would like this House to express its opinion, but at this stage when we are still negotiating, I do not want to commit Government to any particular course. But may I not allow an opportunity to hon. Members to express their views, whatever they may be? In respect of the Plan, we appointed some Committees. Likewise, I would like some method to be evolved whereby this can be done.

**Shri Jagjivan Ram:** In that case, of course Government are always prepared to respect whatever views Members have. As you have suggested, Members may write to me giving their views or suggestions. But again, the difficulty comes—it is for your consideration—that details of the proposals may have to be placed before the House. That is my difficulty. I will seek your guidance in this matter.

**Mr. Speaker:** Let this stand over.

**Shri Tyagi:** In the background of our present relations with the neighbouring country, Pakistan, is it not the intention of Government to hold this question over until an overall agreement is arrived at with them on other important matters?

**Shri Jagjivan Ram:** The hon. Member might have noticed the last sentence of the reply given by the Deputy Minister. It is stated that it cannot be said that a final decision has been taken in the matter.

**Dr. Ram Subhag Singh:** This matter had figured before this House last year. On two occasions, several Members had expressed their opinion. I would suggest that whenever officers are sent abroad to discuss any matter of such significance, they should be advised to take into consideration also the points raised by Members here in the Lok Sabha. But I am not very sure whether the points raised by Members last year were taken into consideration before the officers were deputed to Pakistan.

**Shri Hem Barua:** The whole trouble arises from the use of the word 'agreement' by the Deputy Minister. No agreement has been reached so far and the official teams have only formulated a scheme on which the Governments have to take a decision. Therefore, there is no agreement uptill now. When Government take a decision, all the other factors, primarily political factors, would come in. The officials have drawn up a scheme only to meet a hypothetical situation.

**Shri Braj Raj Singh:** Although Government may not disclose the terms of the treaty at this stage, it is only proper that in a matter like this which has vital consequences for the future of India Government take the views of the House prior to reaching any agreement with the neighbouring country.

**Dr. M. S. Aney:** I have only to make one suggestion. If Government want to take the House into confidence, it should be done before the so-called agreement becomes an accomplished fact.

**Shri C. K. Bhattacharya:** I understand that the Government of West Bengal has objected to allowing this Indo-Pakistan rail link in pass through its territory, and the Railway Minister has in a certain case also expressed his regret that certain trains were allowed to pass without consulting the Government of West Bengal. Will the hon. Minister state at what stage that objection stands at the present moment?

**Shri Jagjivan Ram:** Again, I am afraid the hon. Member is presuming too much. Perhaps he has knowledge of various things which I have not. I have never expressed any regret to the West Bengal Government. The Railway Ministry is not responsible for any of their things. The External Affairs Ministry has to deal with it.

So far as the objection is concerned, there are various stages when correspondence passes between the State Governments and the Central Government. In this matter also, it may be that before the full proposal was seen by the State Government of West Bengal, certain things appeared in the Press and they communicated their reactions to the Central Government. After that, the whole proposal was sent to them and their opinion invited. As I have said, while arriving at a final decision, the opinion of the West Bengal Government will

certainly have to be taken into consideration. We cannot do without it.

**Shri Tyagi:** The Minister will appreciate that the House generally is not very favourable towards this proposal.

**Mr. Speaker:** Order, order. So far as the Railway Budget is concerned, I will allow ample opportunity for hon. Members to raise this matter and discuss it in the House. If they like, they may even go into the principle whether there ought to be a rail link as proposed or not. Any hon. Member may table a cut motion to this effect. I will allow ample opportunity to discuss this matter so that the Government may know what exactly the views of the House are one way or the other.

**Shri D. C. Sharma:** May I know from which country the proposal to have this rail link between the two countries originated, and what was the reason for that country originating it?

**Shri S. M. Banerjee:** Corridor!

**Shri Jagjivan Ram:** It will be very difficult to pin this proposal to one country or the other. During the course of so many years, instances have come where India felt that there may be certain agreements which may be to the advantage of the Government of India and the Pakistan Government might have felt that there may be certain agreements which may be advantageous to Pakistan. Therefore the officials met and discussed whether certain proposals could be framed which would be to mutual benefit.

**Shri Raghunath Singh:** Like the Government of West Bengal, may I know whether the Governments of Punjab, U.P. and Bihar were consulted and their opinion taken?

**Shrimati Reanka Ray:** Nobody was consulted.

**Shri Jagjivan Ram:** I do not think it has been sent to all these State Governments by the Railway Ministry.

**Shri Raghunath Singh:** Why was West Bengal alone consulted? It is passing through three other States, Punjab, U.P. and Bihar. Why were they not consulted?

**Shri A. C. Guha:** All the 4 State Governments of West Bengal, Bihar, U.P. and Punjab should be formally consulted even before they accept this thing even in principle.

**Mr. Speaker:** Order, order. I have already said that I will allow a discussion on this matter during the Railway Budget if there is a relevant cut motion.

**Shri Raghunath Singh:** But we cannot move cut motions, Sir.

#### प्रशिक्षण संस्था

\*४२७. श्री भक्त दर्शन : क्या सामुदायिक विकास तथा सहाकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ वर्षों से मसूरी में सामुदायिक विकास की जो प्रशिक्षण भारतीय प्रशिक्षण संस्था सफलतापूर्वक चल रही थी उसे वहां से हटा कर हैदराबाद (मध्य प्रदेश) ले जाने का निश्चय किया गया है ;

(ख) यदि हां, तो उसके स्थानान्तरण का यह निश्चय किन विशेष कारणों से किया गया है ;

(ग) वह संस्था मसूरी से हैदराबाद कब तक बदल दी जायेगी ;

(घ) क्या उस संस्था के स्थानान्तरण के विरोध में उन्हें मसूरी नगरपालिका और अन्य संस्थाओं से कोई विरोध-पत्र मिले हैं ; और

(ङ) यदि हां, तो उन पर क्या निर्णय किया गया है ?

सामुदायिक विकास तथा सहाकार उप-मंत्री (श्री ब० सु० श्रुति) : (क) से (ग) सामुदायिक विकास सम्बन्धी केन्द्रीय अध्ययन एवं अनुसन्धान संस्था को मसूरी से हटाने का प्रश्न विचाराधीन है। प्रशिक्षण के सलाहकार बोर्ड ने संस्था को हटाने की सिफारिश निम्नलिखित प्राधारों पर की है:—

(१) यह केन्द्र में स्थित नहीं है।

(२) यह ग्रामीण क्षेत्र में नहीं है।

(३) यह उच्च शैक्षणिक और अन्य प्रशिक्षण संस्थाओं से पृथक पड़ता है। ऊँचाई और जलवायु का भी प्रश्न है।

(ब) जो नहीं।

(ङ) प्रश्न ही नहीं उठता।

**Mr. Speaker:** I am just making a suggestion. Whenever an hon. Minister is not able to read an answer in Hindi in a manner which could be understood by others, he may just indicate that to me. I am not accusing any hon. Minister. Certainly, they may learn Hindi from books, but they may not be able to pronounce it in a manner which is understood by others. They may just indicate this to me and I will ask the interpreter here to sit and read it for him, so that it may be understood. There are 70 Members here who have written to me that they do not know a word of English.

I am also contemplating having simultaneous translations. But that is a difficult affair. Translators are not available. In the meanwhile I will ask an interpreter to be here and read it out—or one of the office staff—wherever the Minister is not able to read it. (Interruptions).

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I will come to the rescue and read out the answers.